

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

UNSTARRED QUESTION NO:2897

ANSWERED ON:16.12.2015

Semester System in ITIs

Rajendran Shri S.

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the examinations in the Industrial Training Institutes (ITIs) are being conducted under the semester system due to which financial burden has increased on the students resulting in lesser number of students seeking admission in the ITIs;
- (b) the details of students who got admission in ITIs during each of the last three years and the current year, State-wise;
- (c) the number of ITIs closed during the above period, State-wise; and
- (d) the extent of financial burden on the students due to the past system and the pressure due to the examination conducted under the present system and the steps taken by the Government in this regard?

Answer

- (a) At present, the examinations in the Industrial Training Institutes (ITIs) are being conducted under the semester system. In order to meet the increased cost of examination, the examination fees was increased in November, 2014 on the recommendation of National Council for Vocational Training (NCVT), but this has not resulted in lesser no of students seeking admission in the ITIs.
- (b) The detail of number of students, admitted in ITIs, State-wise during the sessions 2014-15 and 2015-16 is at Annex -A.
- (c) A total of 270 numbers of ITIs have been de-affiliated from National Council for Vocational Training (NCVT) during last three years & current year due to lack of infrastructure, shifting of location and own request of institutes. State- wise details are at Annex-B.
- (d) As the examination is being conducted at the end of every semester, accordingly the examination fee per semester is being charged from trainees for All India Trade Test (AITT) on semester pattern. The pressure on the students, due to introduction of semester system, has been reduced considerably as the evaluation process is fast and results are declared timely as compared to the past system in which time taken for declaration of result was considerably large as compare to the present system. Also, the trainees were appearing in examination in past system after one year or two years depending on the duration of the course whereas in the present system they are appearing every six months, thereby reducing the pressure of examination.

Statement referred to in reply to part (b) of Lok Sabha Un-starred Question no. 2897 due for reply 16.12.2015.
Annex -A

Name of State/UT	Number of trainees admitted in year 2015-16	Number of trainees admitted in year 2014-15
Andaman & Nicobar Islands	240	186
Andhra Pradesh	35178	56425
Arunachal Pradesh	441	356
Assam	2991	2765
Bihar	79056	65415
Chandigarh	1029	662
Chhattisgarh	13503	12342
Dadra & Nagar Haveli	112	108
Daman & Diu	223	156
Delhi	7865	6044
Goa	1795	1247
Gujarat	55069	43454
Haryana	26141	26797
Himachal Pradesh	15234	16596
Jammu and Kashmir	2528	2343
Jharkhand	28422	26729
Karnataka	67467	69579
Kerala	28619	29724
Lakshadweep	90	94
Madhya Pradesh	59654	38871
Maharashtra	90960	104040
Manipur	94	48
Meghalaya	335	546
Mizoram	316	523
Nagaland	73	171

Odisha 47190 47729
Puducherry 870 843
Punjab 42351 33808
Rajasthan 127272 121039
Sikkim 218 267
Tamil Nadu 38242 38714
Telangana 32455 33727
Tripura 1128 1066
Uttar Pradesh 143175 147679
Uttarakhand 10147 7444
West Bengal 15082 11687
Total 975565 949224

Note: As the NCVT-MIS portal started functioning from December, 2014 only, the State-wise data for admissions for the years 2012-13 and 2013-14 is not available.

Statement referred to in reply to part (c) of Lok Sabha Un-starred Question no. 2897 due for reply 16.12.2015.

Annex-B

Details of ITIs de-affiliated to NCVT during last three years & current year

Sl. no.	States/UTs	2012-13	2013-14	2014-15	2015-16	Total
1	ANDHRA PRADESH	0	0	2	0	2
2	BIHAR	1	0	0	0	1
3	GUJARAT	2	0	0	1	3
4	HARYANA	1	0	1	0	2
5	HIMACHAL PRADESH	0	0	0	14	14
6	KARNATAKA	0	1	0	0	1
7	KERALA	1	4	1	0	6
8	MAHARASHTRA	0	0	0	1	1
9	ORISSA	6	1	23	1	31
10	PUNJAB	0	5	36	11	52
11	RAJASTHAN	1	10	106	26	143
12	TAMIL NADU	3	0	5	0	8
13	UTTAR PRADESH	0	2	2	1	5
14	WEST BENGAL	1	0	0	0	1
	Total	16	23	176	55	270